

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 6

IA No.- 4944/ND/2020 in IB- 394/ND/2019

IN THE MATTER OF:

Fine Group Corporation Limited ... Applicant/Petitioner

Vs

Lemon Electronics Limited ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.11.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 4944/ND/2020:

Report filed by Resolution Professional with the updated list of creditors and reconstitution of Committee of Creditors. The same is taken on record with all just exceptions. Application is disposed of in terms of the above order.

Place it with the main file for further reference.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Mukesh- 11.11.2020

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**

